

High Court of Karnataka,
Bengaluru,
Dated:6th April 2022

NOTIFICATION

It is hereby notified to the Advocates/Party-in-persons that, the allocation of cases through spin system, which was introduced in the Principal Bench, Bengaluru, with respect to Criminal matters vide Notification dated 29th March 2022 and with respect to Civil and Writ matters vide Notification dated 04th April, 2022 shall stand suspended until further orders.

By Order of Hon'ble The Chief Justice,

**Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)**